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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL


COMPANY APPLICATION :

PETITION NUMBER : TCP/126/2016

NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Priyadarshini. N Kunti For T.R. Shankar	Counsel for Petitioner	

ORDER

Ms N Priyadarshini, counsel for petitioner present. Time enlarged at request for submitting final arguments. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)